

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-1097
ANSWERED ON-07/12/2021

ENERGY GENERATION FROM GARBAGE

1097. SHRI K.R.N. RAJESHKUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the names of cities and towns where the project of generating energy from garbage waste has been started;
- (b) the details of municipalities awaiting to take off this project but NOC is pending from the Government;
- (c) the efforts taken by Government to encourage more and more municipalities to go for such plants for recycling and energy generation ;
- (d) whether the specific grants are being given to various municipalities for starting such projects; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) A total of 10 nos. of waste to energy plants for generating electricity and 6 nos. of plants for generating Bio-CNG from municipal solid waste (MSW) have been commissioned in the country. The details of these plants are at **Annexure-I**.
- (b) Environment Clearance (EC) for setting up of projects for generating energy from MSW is granted by Ministry of Forest Environment and Climate Change (MoEFCC). No applications from municipalities for ECs pertaining to such projects are pending with MoEFCC.
- (c) The steps taken by Government to promote installation of Waste to Energy plants for generation of energy from municipal solid waste include the following:
 - i. Under the amended Tariff Policy-2016, provision has been made for Distribution Licensee(s) to compulsorily procure 100% power produced from all the Waste-to-Energy plants in the State.
 - ii. Ministry of Road Transport and Highways amended the **Central Motor Vehicles Rules, 1989** in June 2015 and included the provisions for usage in motor vehicles Bio-CNG produced from waste (including MSW).
 - iii. **National Policy on Biofuels-2018** promotes the production of Bio-CNG and other biofuels.
 - iv. Government announced **Sustainable Alternative Towards Affordable Transportation (SATAT) Initiative**, under which Oil Marketing Companies (OMCs) purchase Bio-CNG produced by waste including municipal solid waste.
 - v. Certificates for availing concession on custom duty are being issued by the Ministry of New and Renewable Energy for import of machinery and components required for initial setting up of projects for generation of Power and Bio-CNG from non-conventional materials including municipal waste.

- vi. Ministry of New and Renewable Energy has been implementing a **Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste**. The programme which was valid till 31.03.2021, has been recommended for continuation by EFC for the period FY 2021-22 to 2025-26 only for meeting the already created liabilities. Thus no new projects after 31.03.2021 are to be sanctioned. Central Financial Assistance (CFA) under the Programme for setting up Waste to Energy plant is granted on successful commissioning and performance testing.

(d)&(e) Under the **Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste**, cumulative CFA of Rs 250 Cr has been sanctioned to various project developers for setting up MSW to Electricity plants. Details of CFA sanctioned by MNRE, as on 31.03.2021, is given at **Annexure-II**.

ANNEXURE-I**ANNEXURE-I, REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1097 FOR ANSWERING ON 07/12/2021 ON “ENERGY GENERATION FROM GARBAGE”**

State / UT-wise Waste to Energy Projects installed for production of Electricity, Bio-CNG from Municipal Solid Waste, as on 30-11-2021

A. Municipal Solid Waste to electricity plants

| Sno. | State | Project Developer | Location of Plant | Installed capacity (MW) |
|-------------|----------------|---|--|--------------------------------|
| 1. | Delhi | M/s Timarpur Okhla Waste Management Company Ltd. (TOWMCL) | Old NDMC Compost Plant, Okhla, New Delhi | 16.00 |
| 2. | Delhi | M/s East Delhi Waste processing, Barakhamba, New Delhi | Ghazipur, New Delhi | 12.00 |
| 3. | Delhi | M/s Delhi MSW Solutions Ltd. (Ramky Group) | Narela , Delhi | 24.00 |
| 4. | Madhya Pradesh | M/s EsselInfra projects Ltd. | Jabalpur, Madhya Pradesh | 11.50 |
| 5. | Maharashtra | M/s Solapur Bio-energy Systems Pvt. Ltd., | Kachra Depo, Tuljapur Road, Solapur, Maharashtra | 3.00 |
| 6. | Goa | M/s Hindustan Waste Treatment Pvt. Ltd. | Saligao, Bardez, Goa | 0.34 |
| 7. | Telangana | M/s Ramky group (Hyderabad MSW Energy Solutions Pvt Ltd) | Jawaharnagar, Hyderabad, Telangana | 19.8 |
| 8. | Haryana | JBM Group | Sonipat in Haryana | 8 |
| 9. | Andhra Pradesh | M/s Jindal Urban Waste management (Guntur) Limited | Kondaveeduvillage, Guntur ,Andhra Pradesh | 15 |
| 10. | Gujarat | M/s Goodwatts WTE Jamnagar Private limited | Vill: Navagam(Ghed) Tal & Dist. Jamnagar | 7.5 |
| | | | Total | 117.1 |

B. Municipal Solid Waste to Bio-CNG plants

| | State | Project Developer | Location of Plant | Installed capacity (kg/day) |
|----|----------------|--|--|-----------------------------|
| 1. | Andhra Pradesh | MAHINDRA WASTE TO ENERGY SOLUTIONS LIMITED | Survey No: 892/49/A , Seetharampuram Mines road, Piduguralla Municipality (V), Guntur | 800 |
| 2. | Andhra Pradesh | MAHINDRA WASTE TO ENERGY SOLUTIONS LIMITED | Survey No. 155 , Adoni Municipality (V), Adoni (M), Kurnool (District), Andhra Pradesh - 518301 | 850 |
| 3. | Andhra Pradesh | MAHINDRA WASTE TO ENERGY SOLUTIONS LIMITED | Survey No :731, Tukivakam Village, Renigunta (Mandal), Tirupati ,Chittor (District), Andhra Pradesh- 517502 | 1680 |
| 4. | Maharashtra | M/s Noble Exchange Environment Solutions Pune LLP | Ambi, Pune: Maharashtra | 8190 |
| 5. | Gujarat | M/s Agricultural Produce Market Committee (APMC) , Surat | Sardar Market, Dumbhal, Surat, Gujarat | 2200 |
| 6. | Telangana | M/s Ramky group (M/s Hyderabad Integrated MSW limited) | Jawaharnagar, Mandal: Kapra, District: Medchal, Hyderabad- 500087, Telangana | 2000 |
| | | | Total | 15720 |

ANNEXURE-II**ANNEXURE-II, REFERRED TO IN REPLY TO PART (d) & (e) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1097 FOR ANSWERING ON 07/12/2021 ON “ENERGY GENERATION FROM GARBAGE”**

Details of CFA sanctioned to Waste to Electricity projects based on MSW under the Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste, as on 31.03.2021

| | State | Project Developer | Location of Plant | Installed capacity | CFA sanctioned |
|----|----------------|--|--|--------------------|----------------|
| 1. | Andhra Pradesh | M/s Jindal Urban Waste management (Guntur) Limited | Kondaveedu village, Guntur, Andhra Pradesh | Power-15 MW | Rs 50 Cr |
| 2. | Andhra Pradesh | M/s Jindal Urban Waste management (Vizag) Limited | Kapuluppada village, Bheemunipatnam mandal, village, Vizag, Andhra Pradesh | Power-15 MW | Rs 50 Cr |
| 3. | Gujarat | M/s Goodwatts WTE Vadodara Pvt. Ltd. | Survey no. 346/A, Makarpura Village, Vadodara, Gujarat | Power-14.9 MW | Rs 50 Cr |
| 4. | Gujarat | M/s Goodwatts WTE Rajkot Pvt. Ltd. | Survey No. 222/p, Village Nakarwadi, District- Rajkot, Gujarat | Power-14.9 MW | Rs 50 Cr |
| 5. | Gujarat | M/s Goodwatts WTE Ahmedabad Pvt. Ltd. | District- Ahmedabad, Gujarat | Power-14.9 MW | Rs 50 Cr |